

DISTRICT & SESSIONS COURT, PUNE.

- Reference:** (i) Standard Operating Procedure issued by the Hon'ble High Court, received on 03-06-2020.
- (ii) Hon'ble High Court Circular dated 16-06-2020.
(Modification to SOP dated 03-06-2020).
- (iii) Hon'ble High Court Circular dated 15-09-2020.
(Modification to SOP dated 03-06-2020 and 16-06-2020).
- (iv) Hon'ble High Court email letter No. Insp-I/125/2020, dated 31-10-2020.
- (v) District Court Office Order bearing No. B-16(ii)/118/2020, dated 30-09-2020.

No. B-16(ii)/ 124 /2020,

Dated : 31-10-2020.

OFFICE ORDER

In continuation of the above referred Office Order at Sr. No. (v), this Office Order is issued for further continuing the present functioning of Court establishments falling in Table-'A' of the SOP dated 03-06-2020 and subsequent modifications therein, except vide Circular dated 15-09-2020, (i.e. the Courts falling within the limits of Pune and Pimpri-Chinchwad Municipal Corporations including Pune and Khadki Cantonment), in one shift, till 30-11-2020 or until further orders, whichever is earlier, between 11.00 a.m. to 02.00 p.m., for taking up matters as specified in the said SOP and such other matters, as per the Circulars issued by the Hon'ble Bombay High Court from time to time.

The Coordinator, Computer Section, District Court, Pune, shall upload this office order on the official website of District Court, Pune.

Inform all the concerned in Pune Judicial District.


PUNE.
Date: 31-10-2020.

Sd/-xxx
Principal District & Sessions Judge,
Pune.

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Forwarded with compliments to all the Judicial Officers in Table-A in Pune Judicial District, for information and necessary action.

No. B-16(ii)/ 124 /2020,
District & Sessions Court,
Pune.
Date: 31-10-2020.

By Order,

Registrar,
District & Sessions Court, Pune.

Copy to :

- (i) All the concerned Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.
- (iii) The Additional/Assistant Director of Prosecution, Pune.
- (iv) The President/Secretary, Pune, Bar Association, Pune.
- (v) The Presidents/Secretaries, all Taluka Bar Associations in Pune District.
- (vi) All the Head of the Branches, District Court, Pune.